

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-273-2020**

The School Managing Committee,
Sharada English High School,
Rep. by Manager, Milind Timble ... Petitioner

Vs

The Director of Education & Ors. ... Respondents

Shri A.D. Bhohe with Ms. Annelise Fernandes, Advocates for the
Petitioner.

Shri Deep Shirodkar, Additional Government Advocate for the
Respondent No.1.

Shri P. Dangui and Ms. Prachi Sawant, Advocate for the Respondent No.2.

WITH**LD-VC-CW-274-2020**

Umesh Kerkar ... Petitioner

Vs

State of Goa & Ors. ... Respondents

Shri Gaurish Agni, Advocate for the Petitioner.

Shri P. Arolkar, Additional Government Advocate for the Respondents
No.1 & 2.

Shri P. Dangui and Ms. Prachi Sawant, Avdocate for the Respondent No.4.

Coram : DAMA SESHADRI NAIDU, J.

Date : 5 January 2021

P.C. :

By consent, post the matter on 12.01.2021.

DAMA SESHADRI NAIDU, J.

NH